

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO.
CA. NO. 16/334/12

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.03.2017**

NAME OF THE COMPANY: M/s. Srijan Infratech Development Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

Report of the RoC has been received. None is present on behalf of the petitioner. Let service report be placed on record in addition to fresh notice to be issued for 10th April, 2017.


(Ina Malhotra)
Member Judicial